

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 28th May, 2015

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR PRONOUNCEMENT				
1.	Original Application No.20/2014	Paryavaran Avam Manav Sanrakshan Samity Vs Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Ayush Dev Bajpai, Adv for Mr. Sachin K. Verma, Adv. For R-7 Mr. Vishal Bhatnagar Adv. For R-5	
FOR ADMISSION				
2.	Appeal No. 41/2014 (M.A.320/2015) (M.A.321/2015)	Abhinay Singh Thakur Vs. State of M.P.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv.	
3.	Original Application No. 38/2015 (CZ)	Rakesh Kumar Pandey Vs State of M.P. & 3 Ors	Mr. Manish Vijayvargiya, Adv. Mr. Praful Vijay, Adv.	
4.	Original Application No. 39/2015 (CZ)	Vinayak Parihar Vs State of M.P. & 5 Ors	Mr. Ramdarash Tiwari, Adv. Mr. Hitesh Mishra, Adv.	
5.	Original Application No. 40/2015 (CZ)	Y.N. Pandey Vs. The Collector, Jagdalpur & 4 Ors	Mr. R.G. Mahajan, Adv. Mr. Ashutosh Mahajan, Adv.	
6.	Original Application No. 41/2015 (CZ) (M.A.324/15)	Narendra Singh & 2 Ors. Vs. M/s Indraprasth Construction & 7 Ors.	Mr. Rajendra Giri, Adv. Mr. Rajesh Giri, Adv.	
7.	Original Application No. 42/2015 (CZ)	Sheeba wheels Pvt. Ltd. Vs. Rajasthan State PCB & Others		
FOR HEARING				
8.	Original Application No. 93/2014	M/s Saraswati Spin Dye Private Ltd. Vs. Rajasthan State P.C.B & Ors.	Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Y.M.Yadav, Adv.	
9.	Original Application No. 134/2013 (M.A.157/15) (M.A.158/15) (M.A.159/15) To (M.A.196/15) (M.A.207/15) (M.A.252/15)	Lakhan Singh Vs. Raj. State pollution Control Board & 4 Ors.	Mr. Sachin K. Verma. Adv. Mr. Sandeep Singh, Adv. for R-1 Mr. M.S. Kacchawa, Adv. for R-2 Mr. Avtar Singh Solanki Adv. Mr. Dharmveer Sharma adv. Mr. B.C. Chirania, Adv. Mr. Ravi Chirania Adv.	

10.	Original Application No. 320/2014 (CZ)	Praveen Patkar Vs. Sarla Tower & Ors.	Mr. Rohit Sharma Adv. Mr. Ankit Saxena Adv. Mr. Vivek choudhary Adv. Mr. L.K. Dubey Adv. Mr. Ravikant Patidar Adv. Ms. Parul Bhadoria, Adv.	
11.	Original Application No. 115/2014 (M.A. No. 278/15) (M.A. No. 308/15)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani Mr. Sachin K. Verma Adv. for R-1, Mr. Om. S. Srivastav, Adv. for R-3 Mr. Vijay Kumar Sahni Adv. for R-5 Ms. Parul Bhadoria, Adv. for R-6	
12.	Original Application No. 92/2014 (CZ)	Sheeba wheels Pvt. Ltd. Vs. Rajasthan State PCB & Others	Mr. Arvind Soni, Adv.	
13.	Original Application No. 125/2013	Villagers of Village Patanwati 8 Ors. Vs. State of Rajasthan & 4 Ors.	Mr. Suresh Chand Sharma Mr. Vishal Bhatnagar Adv. Mr. Sandeep Singh, Adv. Mr. Sachin K. Verma, Adv. Ms. Sadhana Pathak Adv. Mr. Arvind Soni Adv. Mr. Vikram Singh Shekhawat Mr. Rohit Sharma Adv. Mr. Kedar Solonki Adv. Mr. Mukesh Meena Adv. Dr. M.S. Kachhwa Adv.	
14.	Original Application No. 20/2015 (CZ)	Tribunal at its Own Motion Vs Chief Secretary, Govt. of MP & 5 Ors.	Ms. Parul Bhadoria, Adv. for MPPCB Mr. Sachin K. Verma, Adv.	
15.	Original Application No. 140/2013 (M.A. No.150/14)	Radharani Bajpayee Vs. State of M.P & 12 Ors.	Mr. Shantanoo Saxena Adv. Mr. Alankar Soni for R-12 Mr. Shivendu Joshi for R-7 Mr. Manoj Verma Mr. Ajay Gupta Adv. for R-14,15 to 23,25 to 30 Mr. Yash Vidyarthi Adv. for R-6 Mr. Sachin K. Verma, Adv. for R-1,2,3,8,9,10	
16.	(M.A.322/15) (M.A.323/15) (M.A.270/15) in Original Application No. 342/2014	Upendra Prasad Pandey Vs. Union of India & Ors.	Mr. Ashish Kumar Pandey Adv. Mr. Shrey Raj Saxena, Adv. Mr. S.K.Sheikh, Adv. Mr. Aditya Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv. Mr. Syed Shahid H. Rizvi, Adv	
17.	Original Application No. 117/2014 (CZ) (M.A. No.356/14) (M.A. No.619/14)	Dr. Subhash C. Pandey Vs. Union of India & 8 Ors.	Ms. Swapnil Gupta Adv. Mr. Shevindu Joshi Adv. Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. Ms. Parul Bhadoria, Adv.	
18.	Original Application No. 152/2014 (CZ)	Virend Singh Vs. State of Rajasthan & 2 Ors.	Mr. Suman Mandal, Adv. Dr. M.S. Kachhawa, Adv. for R-12 & 13 Mr. Om. S. Shrivastava, Adv. for R-9,10	

FOR COMPLIANCE

19.	Original Application No. 264/2014 (THC)	Sustainability and Human Resources Vs. State of M.P.& 12 Ors.		
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